

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No. 576 of 2017

Date of order : 09-01-2018

Between :

U. Sarat Babu S/o Lates U. Kutumba Rao,
Aged 39 years, Occ : Un-employed,
R/o H.No.5-75/1, G1, Vijayalaxmi Residency,
Road No.9, Bhavani Nagar,
Customs Preventive Commissionerate,
Vijayawada, Andhra Pradesh.

....Applicant

AND

1. Union of India Represented by the
Secretary to Government,
Ministry of Science & Technology,
New Delhi.
2. The Surveyor General of India,
Dehradun, Uttarkhand State.
3. The Additional Surveyor General,
Survey of India, South Zone, Bengaluru.
4. The Director,
Survey of India, A.P. & Telangana G.D.C.,
Uppal, Hyderabad-500 039.Respondents

Counsel for the Applicant: Mr V Ravichandran

Counsel for the Respondents : Mr V Vinod Kumar, Sr. CGSC

CORAM :

THE HON'BLE MR. K.N.SHRIVASTAVA,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.K.N.Shrivastava,Administrative Member)

Mr V Vinod Kumar, learned Sr Central Govt., Standing Counsel appeared
for Respondents. None appeared for the applicant.

2. It is noticed from the records that even on the earlier two dates

of listing ie 19.07.2017 and 28.07.2017 there was none present for the applicant. It appears that the applicant has lost interest in prosecuting this matter.

3. Hence this OA is dismissed for default for appearance and non prosecution.

4. No order as to costs.

(K.N.SHRIVASTAVA)
ADMINISTRATIVE MEMBER

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